| Name of the corporate debtor: Lloyds Shipping Private Limited; Date of commencement of CIRP: 27-10-2021; List of creditors as on: 05 February, 2022 | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| List of Operational creditors | | | | | | | | | | | | | | | |
| Sl.No | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Seapol Port Private Limited | U63032TN2009PTC073212 | 24-01-2022. | 11775833 | 9270059 | Operational | 0 | 0 | No | 0 | 0 | 0 | 0 | 2505774 | |
| | | | | | | | | | | | | | | | |